Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 09th day of **October**, 2018

Present:

Hon'ble Mr. Justice Bharat Bhushan, Member-J Hon'ble Mr. Mohd. Jamshed, Member-A

Original Application No.330/01165/2010

Anwar Alam Ansari, Son of Late Tabarak Hussain, R/o Gora Shahri Bari Bagh, District- Ghazipur.

.....Applicant.

By Advocate –Shri R.K. Dubey Shri D. K. Misra

<u>VERSUS</u>

- 1. Union of India, through General Manager, Northern Eastern Railway, Gorakhpur.
- 2. General Manager (Personnel), Northern Eastern Railway, Gorakhpur.
- 3. Finance Advisor and Chief Account Officer, Northern Eastern Railway, Gorakhpur.
- 4. Dy. Chief Personnel Officer Gazetted, Northern Eastern Railway, Gorakhpur.

..... Respondents.

Member-J

By Advocate: Shri R.K. Rai

ORDER

By Hon'ble Mr. Justice Bharat Bhushan, Member-J:

List revised. None present for the applicant as well as respondents.

2. Even on the last occasion no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-A

RKM/